

DITEM NO.35

REGISTRAR COURT. 1 SECTION IX  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 16396/2015  
STEEL AUTHORITY OF INDIA LIMITED Petitioner(s)

VERSUS

DEEM ROLL TECH LIMITED AND ANR. Respondent(s)

(With interim relief and office report)

Date : 29/11/2016 This petition was called on for hearing today.

For Petitioner(s) Ms. Diksha Kukrety, Adv.

Mr. Ajay Sharma, Adv.

For Respondent(s) Mr. Pradeep Kumar Dubey, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent no. 1 does not want to file counter affidavit.

None appears for respondent no. 2 despite due service.

As such, process for listing before Hon'ble Court as per  
Rules.

(PAWAN DEV KOTWAL)

Registrar